

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-501**

Appeal No- 403/252/ND/2020

**IN THE MATTER OF:**

Compliance Contracts Pvt Ltd

V/s.

RoC

....Applicant

...Respondent

**SECTION**

U/s 252

Order delivered on 15.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Ms. Sweety Kumar, ARoC

**ORDER**

ARoC has appeared.

None appeared on behalf of the appellant. On perusal of the order dated 05.07.2021, we notice that on that date too, none has appeared on behalf of appellant.

**Considering this, the present appeal i.e. Appeal No- 403/252/ND/2020 stands dismissed for default.**

-Sd-

**(K.K. VOHRA)  
MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**

Rakhi